

MR. SPEAKER : No question of Prime Minister or anybody, I have not allowed it.

(*Interruptions*)**

MR. SPEAKER : I have ruled it out. Nothing should be recorded. I am not going to allow it.

(*Interruptions*)**

MR. SPEAKER : Do not take me for a ride. I know it.

(*Interruptions*)**

MR. SPEAKER : Not allowed.

PROF. K.K. TEWARY (Buxar) : The point I am going to raise concerns Prof. Dandavate as well as other members of the House. Two senior members and senior leaders of this country, belonging to the party of Prof. Dandavate, Shri S.M. Joshi...

MR. SPEAKER : What have I to do with them ?

PROF. K.K. TEWARY : They have visited Amritsar Golden Temple. Dr. Swami had also earlier visited it.

MR. SPEAKER : What have I to do with it.

PROF. K.K. TEWARY : They have come out with a statement, which is highly misleading. They have gone out of the way to give a certificate to the extremist elements, saying that they were... (*Interruptions*)

श्री जैनल बशर (गाजीपुर) : जनता पार्टी को अपनी स्थिति स्थाप्त करनी चाहिए।

श्री राम विलास पासवान (हाजीपुर) : पहले कांग्रेस आई को अपनी पोजीशन साफ करनी चाहिए। (*व्यवधान*)

श्री अटल बिहारी वाजपेयी (नईदिल्ली) : यह बयान बाहर दिए गए थे। जवाब-तलब करना हो तो बाहर करें। (*व्यवधान*)

MR. SPEAKER : Please listen to me. आप अकेले स्टेटमेंट दीजिए या इकट्ठे रहकर बाहर स्टेटमेंट दीजिए।

(*Interruptions*)

MR. SPEAKER : They are not members of my House. So, I do not want to say anything.

श्री जैनल बशर : यह बाहर का मामला नहीं है। जनता पार्टी को अपनी नीति स्थाप्त करनी पड़ेगी। (*व्यवधान*)

अध्यक्ष महोदय : यहां का मामला नहीं है। (*व्यवधान*)

MR. SPEAKER : I cannot do anything about it.

(*Interruptions*)

MR. SPEAKER : I am not concerned with anyone who is not a member of this House. No, not allowed.

(*Interruptions*)**

MR. SPEAKER : I cannot allow it. If any man is making a statement, how can I allow it here ?

(*Interruptions*)**

PAPERS LAID ON THE TABLE

Reviews on the Working of and Annual Reports of Orissa Agro Industries Corporation Ltd. Cuttack for 1979-89, Himachal Pradesh Agro Industries Corporation Ltd. Simla for 1982-83 and two Statements for Delay in Laying these Papers etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :—
 - (a) (i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1979-80.
 - (ii) Annual Report of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1979-80 along with Audited Accounts and the comments of

the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—8257/84].

(b) (i) Review by the Government on the working of the Himachal Pradesh Agro Industries Corporation Limited, Simla, for the year 1982-83.

(ii) Annual Reports of the Himachal Pradesh Agro Industries Corporation Limited, Simla, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—8258/84].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1982-83.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT—8259/84].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of

the Krishak Bharati Cooperative Limited, New Delhi, for the year 1982-83.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT—8260/84].

(7) (i) A copy of the Annual Reports (Hindi and English versions) of the National Heavy Engineering Cooperative Limited, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Heavy Engineering Cooperative Limited, New Delhi, for the year 1982-83.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT—8261/84].

Review on the Working of and Annual Report of Brahmaputra Board, Gauhati for 1982-83 and Statement for Delay in Laying the Papers

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Gauhati, for the year 1982-83 along with Audited Accounts.

(2) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Brahmaputra Board, Gauhati, for the year 1982-83 and (b) reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—8262/84].